

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1921
TO BE ANSWERED ON THE 7TH MARCH, 2018

INFILTRATION ALONG GUJARAT COAST

1921. DR. KIRIT P. SOLANKI:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of security measures taken to prevent infiltration along the Gujarat Coast;
- (b) the details of the number of alien boats captured on the Gujarat coast during the last three years and the current year so far; and
- (c) the steps taken by the Government to prevent such intrusions in future?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
रक्षा राज्य मंत्री (डा. सुभाष भामरे)

(a) Coastal security is a multi-stakeholder activity and necessary measures are implemented by various agencies. To ensure coordination, regular meetings of the National Committee on Strengthening Maritime and Coastal Security (NCSMCS), at the Apex Level are held with all stakeholders participation. Under the Coastal Security Scheme of MHA, coastal police stations, check-posts and outposts have been established and in addition supported with jetties, interceptor boats have been provided for patrolling and surveillance of coastal areas particularly in the shallow areas. The Water Wing of Border Security Force has been deployed in Sir Creek area for preventing infiltration through the creeks. Floating Border outposts have been provided to them for effective patrolling in the creek areas.

Further, ships and aircraft of Indian Coast Guard and Indian Navy are deployed on 24x7 basis for surveillance in the maritime zones of India to protect national interests including for preventing infiltration and poaching by foreign fishing boats. Indian Coast Guard conducts community interaction programmes with the fishermen to sensitize them on prevailing security situations. Static radars have been installed along the Indian Coast line for electronic surveillance of vessel traffic. Coast Guard has been conducting regular exercises biannually on coastal security in coordination with other Central and State Government agencies i.e. Marine Police, Customs, CISF, Fisheries Department, Port Authorities, State Police and Indian Navy.

(b) As per the records held with ICG, the details of fishing boats apprehended in Gujarat in the last three years and the current year is as follows:

Year	No. of boats apprehended
2015	Nil
2016	07
2017	03
2018	01

(c) As mentioned at reply to part (a) above.
